

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 27.04.2020 from 2 PM to 4 PM:

1	CRM-M	SURENDER SINGH V/S STATE OF HARYANA	GAUTAM KAILEY	FIXED FOR 29.04.2020
2	CRM-M	POONAM V/S STATE OF HARYANA	P.P.S. DUGGALL	FIXED FOR 28.04.2020
3	CRM-M	KARAMBIR @ BHOLU V/S STATE OF HARYANA	VIVEK KHATRI	FIXED FOR 29.04.2020
4	CRM-M	VIJAY KUMAR V/S STATE OF PUNJAB	DAVINDER SINGH	FIXED FOR 29.04.2020
5	CRM-M	GURMAKH V/S STATE OF HARYANA	R.S. MAMLI	FIXED FOR 29.04.2020
6	CRM-M	DEEPU V/S STATE OF HARYANA	KULDEEP V. SINGH AHLUWALIA	FIXED FOR 29.04.2020
7	CWP-PIL	SHOKEEN SINGH VERMA V/S STATE OF HARYANA AND ORS	DINESH KUMAR DAKORIA	FIXED FOR 28.04.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under:

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